

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No. 302**  
IB-42(ND)/2024

**IN THE MATTER OF:**

AMIT KUMAR SINGH

**.....APPLICANT/PETITIONER**

**Vs**

APEX HEIGHTS PRIVATE LIMITED

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 07.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Akshay Sharma, Advocate.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

One week further time granted to enable the parties to file/bring on record the written submissions.

List the matter on **22.05.2024** for compliance.

Sd/-

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**